

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 16.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 192/14	TP 247/17	For final Hearing	237(A) (ii)	A. Vishwanath Vs. Innovative Themes Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE

Counsel for petitioner is present. Counsel for R-1 and 2 is present. The matter is listed for hearing on 14.03.2018. No adjournment will be given.

List it on 14.03.2018.

  
MEMBER (T)

  
MEMBER (J)